GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1774

ANSWERED ON:01.12.2011

UTILIZATION OF FUNDS UNDER MGNREGS

Khaire Shri Chandrakant Bhaurao; Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds released under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are utilized for the development of drought and flood-hit areas;
- (b) if so, the details of the funds utilized by various States during each of the last three years and the current year, State-wise;
- (c) whether other assistance has been provided to flood and drought-hit States under MGNREGS; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. The Act extends to all rural areas in the country. As per Schedule I of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), focus of activities under MGNREGA include water conservation and water harvesting, irrigation canals including micro and minor irrigation works, provision of irrigation facility, renovation of traditional water bodies including de-silting of tanks and flood control and protection works including drainage in water logged areas all of which have impact and benefits on drought and flood hit areas. The various modes of water conservation and water harvesting are first priority activities under MGNREGA. No separate funds are earmarked for development of drought and flood hit areas under MGNREGA. The details of total number of works undertaken under MGNREGA from 2006-07 to 2011-12 (up to 15.11.11) indicating the number of works focused on water conservation and water harvesting undertaken during this period as reported by States/Union Territories are given in Annexure.